

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 392/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

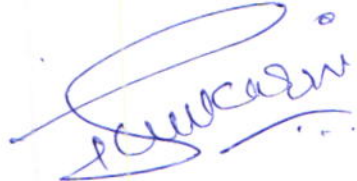
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: Smartleaven Technologies Pvt. Ltd.
V/s
ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1.	CS Sandeep Kulkarni	AR on behalf of Petitioner.	
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ORDER

CP 392/252(3)/NCLT/MB/MAH/2017

1. The Petitioner is to place on record the financial statements.
2. Seeking time. Granted.
3. Matter adjourned to **20.12.2017**.

Sd/-

BHASKARA PANTULA MOHAN
Member(Judicial)

Date : 14.12.2017

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Sd/-

M.K. SHRAWAT
Member (Judicial)